

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

105. IA(LIQ.)/27/2024 IN C.P. (IB)/4356(MB)2019

IN THE MATTER OF

Jayprabhu Industries LLP

VS

Mudra Denim Pvt ltd

Section 9 of the Insolvency & Bankruptcy Code, 2016

Order Delivered on 19.04.2024

CORAM:

MS. REETA KOHLI
MEMBER (J)

MS. ANU JAGMOHAN SINGH
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Applicant: Adv. Ayush Rajani (PH)

For the Respondent:

ORDER

I.A.(LIQ.)27/2024

Adjourned to **26.04.2024.**

Sd/-

ANU JAGMOHAN SINGH

Member (Technical)

Shubham

Sd/-

REETA KOHLI

Member (Judicial)